

ORDER SHEET

O.A / MAT / RA / CP NO. 272 OF 2006Applicant/s Vinay Mishra Respds. U.O.T. 2. m.Advocate for Applicant/s Sh. H.P. Mishra
Sh. J.N. Tripathi Advocate for Respondent/s Sh. S.C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>10</u>
	<u>10.2.2009</u> <u>Hon. Mr. A.K. Chaur, J.M.</u> <u>Hon. Mrs. Manjilika Chatur, A.M.</u> None appears for the applicant even in the revised call. Shri S.C. Mishra, counsel for the respondents is present. The O.A. is dismissed in default and for non-prosecution. <u>M. Prasad</u> A.M. <u>Ankur</u> J.M. <u>to</u>	

Contd. On Sheet No. _____